(ख) यदि हां, तो क्या सरकार बलात्कारियों को दंडित करने के लिए कोई नया कानून बना रही है ;

(ग) यदि हां, तो तत्संबंधी ब्यौरा क्या है ; और

(घ) यदि नहीं, तो उसके कारण क्या हैं ?

गृह मंत्रालय में राज्य मंत्री (श्री पी० वेंकटसुब्बय्या) (क) से (घ). सरकार के पास यह निष्कर्ष निकालने के लिए कोई विशिष्ट रिपोर्ट अथवा सूचना नहीं है कि सम्पूर्ण देश में बलात्कार के मामलों में असाधारण रूप से वृद्धि हुई हैं और इससे महिलाओं में भय को भावना घर कर गई है। अपराधों से संबंधित कानूनों को लागू करने के लिए राज्य सरकारें और संघ शासित क्षेत्र प्रशासन उत्तरदायी हैं। भारतीय दंड संहिता, दंड प्रक्रिया संहिता और साक्ष्य अधिनियम को संशोधित करने के लिए एक विधेयक अर्थात् आपराधिक विधि (संशोधन) विधेयक, 1980 को लोक सभा में 12-8-1980 को पुरःस्थापित किया जा चुका है जिसमें बलात्कार के अपराधों के लिए अधिक कठोर दंड को व्यवस्था की गई है। विधेयक इस समय संसद के दोनों सदनों की संयुक्त समिति के विचाराधीन है।

Control/Statutory Price of White Printing Paper

2787. SHRI B. V. DESAI
SHRI K. MALLANNA:
SHRI SANAT KUMAR MANDAL:

Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that Government have decided that the control price of white printing paper may be abolished;

(b) whether the Union Ministry in consultation with the Bureau of Industrial Costs and Prices has agreed to increase the statutory selling price of white printing paper;

(c) if so, what is the quantum of increase that is being considered;

(d) by what time the final decision will be taken in this regard;

(e) whether the Ministry had recently asked the BICP to submit its revised recommendations; and

(f) whether the Ministry is preparing a draft of the modified price control order?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a). No, Sir.

(b) to (d). Government have not yet taken a decision with ragerd to revision of the price of white printing paper.

(e) In view of the interim orders of injunction passed by Courts of Law with regard to the price of white printing paper, the BICP were asked to undertake an exercise to determine the price impact on white printing paper at current prices, and furnish a report.

(f) Certain aspects of the paper control order are under the consideration of the Government.